

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/665/2020

This the 24th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



J&K Rehber-e-Teleem Teacher Forum,
Through its state Secretary,
Jahanger Alam, Age 34 years, S/o Gulzar Khan, R/o Village Manyal, Tehsil
Thanamandi, District Rajouri and 169 others.

.....(Applicants)

(Advocate:- Mr. Abhinav Sharma-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary to Govt. Department of School Education, J&K Govt. Civil Secretariat Jammu and one another.

.....Respondents

(Advocate: Mr. Sudesh Magotra, learned D.A.G)

ORDER

[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The TA (TA No.61/665/2020) arises out of SWP No. 122 of 2016 wherein relief for the post of ReT Teacher has been claimed. It is not a civil post and the Tribunal does not have any jurisdiction. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Jammu.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/ShashiArun